

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 173 of 2013

Dated : 13th November, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**N.T.P.C. Ltd. Appellant(s)
Versus
Central Electricity Regulatory Commission
& Ors.. ... Respondent(s)**

**Counsel for the Appellant(s): Mr. M.G. Ramachandran
Ms. Swagatika Sahoo
M.r Poorva Saigel**

**Counsel for the Respondent(s): Mr. K.S. Dhingra for R.1
Mr. S. Vallinayagam for R.7
Mr. R.B. Sharma for R.16**

ORDER

The learned counsel for the Commission seeks some time to file the reply.

Several opportunities have been given to the Respondents to file their respective reply, still the Commission is yet to file the reply. As a last chance, the Commission is directed to file the reply on or before 27.11.2013.

Post the matter on **05.12.2013.**

**(Rakesh Nath)
Technical Member
ss/ts**

**(Justice M. Karpaga Vinayagam)
Chairperson**